

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 281/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE PARTIES: Trion Properties Pvt. Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Sayantan Bangee	Advocate - Veritas legal.	Sayantan Bangee
	Newell Ankurje		

Order

CSA 281/230-232/NCLT/MUM/MH/2017

Allowed, vide separate orders.

sd/-

V. NALLASENAPATHY
Member (Technical)

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)